

- (b) Review by the Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 9473/16/18]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Backward Classes Finance and Development Corporation (NBCFDC), for the year 2018-19. [Placed in Library. See No. L.T. 9660/16/18]

MoU between Government of India and NSTFDC

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): महोदय, मैं 2018-19 के वर्ष के लिए भारत सरकार (जनजातीय कार्य मंत्रालय) और राष्ट्रीय अनुसूचित जनजाति वित्त तथा विकास निगम (एन.एस.टी.एफ.डी.सी.) के बीच सम्पन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. L.T. 9421/16/18]

Reports and Accounts (2016-17) of various Missions and Society and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

- (i) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education For All (TNSMEA), implementing the Sarva Siksha Abhiyan, Chennai, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 9423/16/18]
- (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, Lakshadweep, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 9608/16/18]

- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Puducherry, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the Working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 9607/16/18]
- (iv) (a) Annual Report and Accounts of the Sarva Shiksha ABniyan Mission, U.T. Administration of Daman and Diu, Daman, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 9289/16/18]
- (v) (a) Annual Report and Accounts of the Primary Education Development Society of Kerala, implementing the Sarva Shiksha Abhiyan (SSA), Thiruvananthapuram, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 9788/16/18]

Reports and Accounts (2016-17) of NCPCR, New Delhi and CHILDLINE India Foundation, Mumbai and related papers

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री, तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डा. वीरेन्द्र कुमार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005:—
- (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Commission, for the year 2016-17.